

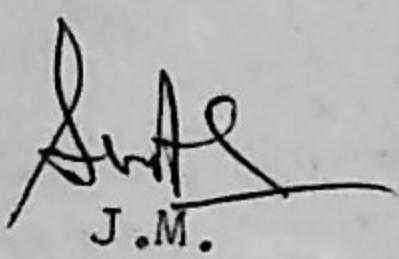
O.A. 10/93

27-7-99

Hon'ble Mr. S. Dayal, A.M.  
Hon'ble Mr. S. K. Agrawal, J.M.

None for the applicant. Km. S. Srivastava  
for the respondents.

Notices were issued to the applicant on 25-3-99 informing him that his counsel Shri R.K.Tiwari was no more and that the applicant should appear in person or through a counsel. None appeared for the applicant on 11-5-99, no undelivered notices have been received by the office as per the note submitted by them, none is present today. The applicant has clearly lost his interest in this case and the case is dismissed in default and for non-prosecution.



satya/



A.M.